

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.290/2016 in O.A. No.1087/2013

Monday, this the 30th day of May 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Ex. Constable (Exe.) Parveen Kumar
(751/E, PIS No.28980533)
S/o Mr. Mahesh Bal
r/o Village Band Pur, PO Sunahera
District Bagpat, UP
Aged around 41 years

(Mr. Sourabh Ahuja, Advocate)

..Applicant

Versus

1. Alok Kumar Verma
Commissioner of Police
Delhi Police
Police Head Quarter
IP Estate, New Delhi
2. Mr. Rishi Pal, DCP
East District, IP Extension
Mandavali, Fazalpur
Delhi
3. Mr. Sanjay Singh
Joint Commissioner of Police
Northern Range
PHQ, IP Estate, New Delhi

..Respondents

O R D E R (ORAL)

Mr. V. Ajay Kumar:

Heard the learned counsel for petitioner.

2. When the matter was taken up for hearing, learned counsel for petitioner submits that the respondents have passed a speaking order dated 18.05.2016 and accordingly he seeks leave of this Court to withdraw the

present Contempt Petition with liberty to question said order in accordance with law.

3. In the circumstances, the Contempt Petition is dismissed with liberty as aforesaid.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

May 30, 2016
/sunil/